

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17165-17168/2009

(From the judgement and order dated 13/05/2009 in AN No. 182/2009 & AN No. 183/2009 & AN No. 184/2009 & AN No. 186/2009 & SBCWP No. 11700/2008 & SBCWP No. 11701/2008 & SBCWP No. 12048/2008 & SBCWP No. 12050/2008 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

NATIONAL COUNCIL FOR TEACHERS EDUN.&ORS.

Petitioner(s)

VERSUS

SHRI.S.S.SHIKSHA PRASHIKSHAN SANTN.&ORS.

Respondent(s)

Date: 17/08/2009 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Ms. Madhu Sikri,Adv.(Mentioned by)

For Respondent(s) Ms. Mridula Ray Bharadwaj,Adv.  
UPON hearing counsel the Court made the following  
ORDER

List in the last week of August, 2009.

(G.V.Ramana)  
Court Master  
(Mentioned slip enclosed)

(Veera Verma)  
Court Master